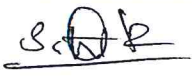


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 03.00 PM ON 27-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/932/IB/2018
NAME OF THE PETITIONER(S) : NAPC LTD
NAME OF THE RESPONDENT(S) : BGR ENERGY SYSTEMS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	S. KARTHIK	counsel for petitioner	

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent.
Counsel for Petitioner prayed for time for filing a memo to withdraw the Petition.
At request, time is enlarged. **Put up on 29.08.2018.**

^{scd -}
(S VIJAYARAGHAVAN)
Member (Technical)

^{sd -}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)